

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

Date of Order : 01st July, 2008.

REVIEW APPLICATION NO. 02/2008.

IN

ORIGINAL APPLICATION NO. 61/2007.

Dinesh Kumar Sharma S/o Shri Hari Prakash Sharma aged about 39 years, Resident of 35/57, Rajat Path, Mansarovar, Jaipur, Rajasthan.

.....APPLICANT
VERSUS

1. Union of India through General Manager, North Western Railway, Jaipur.
2. The FA & CAO, North Western Railway, Jaipur, Rajasthan.

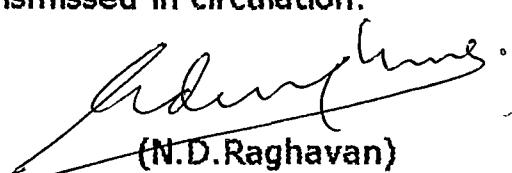
....RESPONDENTS

ORDER
[PER R.R. BHANDARI, MEMBER(A)]

This Review Application has been moved under Rule 17 of the Central Administrative Tribunal Rules, 1987 against the order passed by this Tribunal on 1st February, 2008 in O.A. No. 2/2008.

We have examined the order sought to be reviewed and are of the opinion, that the ground raised for reviewing the order cannot be accepted as while hearing the matter, the point(s) raised now, had already been dealt with. In this view of the matter, there appears no mistake or error on the face of record, is apparent. Consequently, the Review Application filed by the applicant is dismissed in circulation.


(R.R.Bhandari)
Admv.Member


(N.D.Raghavan)
Vice Chairman